

# ଉତ୍ତରୀୟ ସେନା

(ଏକ ସାମାଜିକ ଓ ସାଂସ୍କୃତିକ ଆନ୍ଦୋଳନ)

ମୟୂରଭଞ୍ଜ

ଠିକି ନଂ: 118/2025  
To

ତା. 07/04/2025

The Registrar,  
National Green Tribunal,  
Eastern Zone Bench Kolkata

Sub : Objection on settlement of Govt. Forest land (Hills) measuring 100 acres in favour of Private Hotels at Village : Laxmiposi, Dist : Mayurbhanj, State : Odisha.

Esteemed Sir/Madam,

With due respect and humble submission, I Sri Rakesh Kumar Mohanty, S/o – Rabindra Mohanty of Kalimandir Sahi, Ward No.10, Po/Ps – Baripada, Dist – Mayurbhanj – 757001 do hereby file this objection to the above-mentioned case.

I am an objector to this application as the move initiated by the State Govt. to settle Govt. forest land (Hills) measuring an area 100 acres in favour of Private Hotels at Village: Laxmiposi in lieu of development of tourism will adversely affect Eco- sensitivity, Biodiversity of the environment as well as Livelihoods and spiritual faith of local Schedule Tribe dwellers of three Gram Panchayat i.e Kochila ghati , Rangamatia , Balidiha under Shamakhunta Block of Mayurbhanj district.

The grounds of my objection are as follows:

- That the Revenue & Disaster Management Department , Govt. of Odisha have initiated lease proceeding for settlement of Govt. Forest land measuring Ac.100.00 dec at Village: Laxmiposi having Kissam; Pahada(Mountain). The said land patch is packed with dence forest having more than two lakhs of perennial Saal trees and several other native varieties. The said land has several elevated mounds of average height of 90 meters approx, reserved with minor and major minerals.
- That the said land is coming under Eco- sensitive Zone of Similipal Biosphere, Similipal Tiger Reserve and Balidiha Reserve Forest, if the land will be settled in favour of Private Hotels, significant impact/ damages will be seen upon the eco - sensitivity as well as biodiversity to the environment.

RECEIVED KATA

Receipt: NWT/EAR/Ko1/143

Date: 21/04/2025

*Judicial*

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# ଉଷା ସେନା

(ଏକ ସାମାଜିକ ଓ ସାଂସ୍କୃତିକ ଆନ୍ଦୋଳନ)

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- iii. That the local Adivasi dwellers depend upon the said forest as we collect forest produce for their livelihoods. Moreover, we worship the sacred grove present in the said hills in festivals season, which protect our spiritual faith. As such, we have been protecting and preserving the said forest from centuries.

In the above circumstances, the he proposed activity will definitely cause significant environmental damage and livelihood of traditional Scheduled Tribe of Mayurbhanj district.

Therefore, we respectfully request the Hon'ble Tribunal to Intervene in this matter to protect the forest by directing the State Government or Project Proponent to halt the settlement process in order to protect the eco-sensitivity and biodiversity of Similipal Biosphere, Mayurbhanj.

And pass any other order/orders as this Hon'ble Court deem fit and proper.

We are attaching the following documents in support of our objection:

1. Geo Tagging photos of the forest land.

### Verification

We hereby verify that the contents of this objections are true and correct to the best of our knowledge and belief.

Sincerely yours,

*Ramesh Kumar Mahapatra*  
(Town President)  
m(9337309587)



OFFICE OF THE TAHASILDAR, SHAMAKHUNTA,  
MAYURBHANJ

No 928 /RTI, Dt. 16/04/2025

To

Rakesh Kumar Mohanty  
S/o: Rabindra Mohanty  
Resident of AT: Ward No.10, Kalimanidr Sahi  
PO/PS: Baripada, Dist: Mayurbhanj, 757001

Sub: Supply of information under RTI Act.2005.

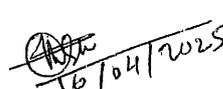
Ref: Your RTI application dtd.17.03.2025.

Sir,

I am to enclose herewith the reply as provided by the D.A. Lease & Alienation Section, Shamakhunta Tahasil (Containing 7 pages) under RTI Act. 2005 as required under your RTI application dtd.17.03.2025.

**Encl:** As above

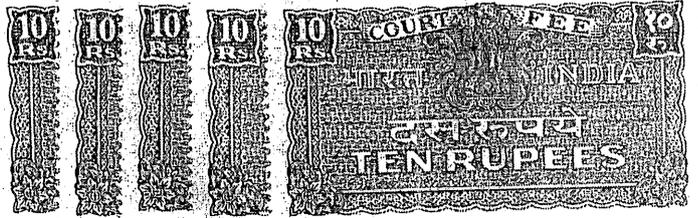
Yours faithfully,

  
16/04/2025  
PIO, Tahasil office Shamakhunta  
/r



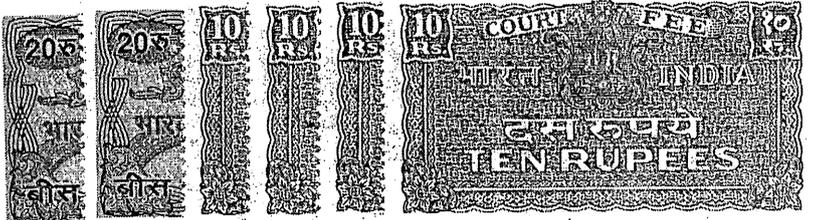
(SEE RULE- 5 (2) OF THE ODISHA GOVERNMENT LAND SETTLEMENT RULES, 1983)  
**APPLICATION FOR SETTLEMENT OF LAND BY THE APPLICANTS OTHER THAN INDIVIDUALS**

To  
 The Tahasildar, Shamakhunta Dist- Mayurbhanj



1.	Type of the Applicant (Strike out which ever is not applicable)
(a)	Central Government Ministry Department
(b)	State Government Department
(c)	Corporation or Company or Society or Agency owned by Central Government
(d)	Corporation or Company or Society or Agency owned by State Government
(e)	Public Limited Company or Private Limited Company other than those in (c) or (d)
(f)	Registered Society or Trust other than those in (c) or (d)
(g)	Any other entity (Please specify)

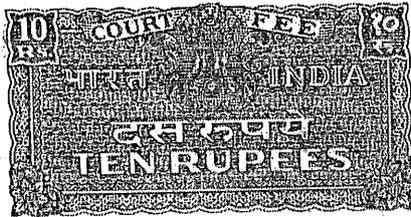
Odisha Industrial Infrastructure Development Corporation (IDCO)



2.	Address of the Applicant Organization
(a)	Head Quarters
(b)	Local Office in Odisha, If other than (a)

Odisha Industrial Infrastructure Development Corporation (IDCO), IDCO TOWERS, Janapath, Bhubaneswar-751 022 (Odisha)

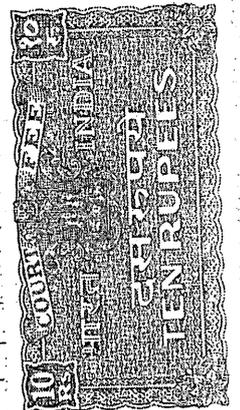
3.	Particulars of the authorized representative of the applicant organization
	Name
	Father's Name
	Designation
	Address



Chief General Manager (Land) - cum - Requisitioning Officer, IDCO, Bhubaneswar

4.	Detailed particulars of the land applied for
(a)	Name of village/ Name of Urban area
(b)	Holding number if, any
(c)	Plot Number if, any
(d)	Area applied for
(e)	Boundary

Village	: Laxmiposi
P.S & No	: Baripada No. 07
Tahasil	: Shamakhunta
District	: Mayurbhanj
Ac.	: 93.280
Khata No	: 123
As per land plan	

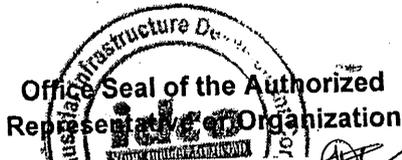


5.	Purpose for which the land is required
----	--

For creation of Land Bank.

**DECLARATION**

I solemnly affirm that the particulars given above and the documents enclosed with the application area correct & true to the best of my knowledge.



Signature of the Authorized Representative with Name & Designation  
 Chief General Manager (Land)

Head Clerk Cum-P.I.O. Shamakhunta  
 Office of the Tahasildar  
 Head Clerk Cum-P.I.O. Shamakhunta

*(Handwritten Signature)*

**FORM-I (A)**

**(SEE RULE- 5 (2) OF THE ODISHA GOVERNMENT LAND SETTLEMENT RULES, 1983)  
APPLICATION FOR SETTLEMENT OF LAND BY THE APPLICANTS OTHER THAN INDIVIDUALS**

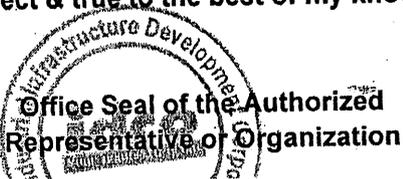
To

**The Tahasildar, Shamakhunta Dist- Mayurbhanj**

<b>1.</b>	Type of the Applicant (Strike out which ever is not applicable)	:	
	(a) Central Government Ministry Department	:	
	(b) State Government Department	:	
	(c) Corporation or Company or Society or Agency owned by Central Government	:	
	(d) Corporation or Company or Society or Agency owned by State Government	:	Odisha Industrial Infrastructure Development Corporation (IDCO)
	(e) Public Limited Company or Private Limited Company other than those in (c) or (d)	:	
	(f) Registered Society or Trust other than those in (c) or (d)	:	
	(g) Any other entity (Please specify)	:	
<b>2.</b>	Address of the Applicant Organization	:	
	(a) Head Quarters	:	Odisha Industrial Infrastructure Development Corporation (IDCO), IDCO TOWERS, Janapath, Bhubaneswar-751 022 (Odisha)
	(b) Local Office in Odisha, If other than (a)	:	
<b>3.</b>	Particulars of the authorized representative of the applicant organization	:	
	Name	:	Chief General Manager (Land) - cum - Requisitioning Officer, IDCO, Bhubaneswar
	Father's Name	:	
	Designation	:	
	Address	:	
<b>4.</b>	Detailed particulars of the land applied for	:	
	(a) Name of village/ Name of Urban area	:	Village : Laxmiposi
	(b) Holding number if, any	:	P.S & No : Baripada No. 07
	(c) Plot Number if, any	:	Tahasil : Shamakhunta
		:	District : Mayurbhanj
	(d) Area applied for	:	Ac. : 93.280
		:	Khata No : 123
	(e) Boundary	:	As per land plan
<b>5.</b>	Purpose for which the land is required	:	For creation of Land Bank.

**DECLARATION**

I solemnly affirm that the particulars given above and the documents enclosed with the application area correct & true to the best of my knowledge.



Signature of the Authorized Representative with Name & Designation  
Chief General Manager (Land)

*(Handwritten Signature)*

**GOVT. LAND SCHEDULE**

**Khata No - 123**

**Name of the Village** : Laxmiposi  
**Name of the P.S. & No.** : Baripada No.7  
**Name of the Tahasil** : Shamakhunta  
**Name of the District** : Mayurbhanj

Sl No.	Khata No.	Plot No.	Total area(In Ac.)	Proposed area to be alienated (In Ac.)	Name of the Tenant
1	123	138	93.280	93.280	GOVT.OF ODISHA(AAA)
		<b>TOTAL</b>	<b>93.280</b>	<b>93.280</b>	

*Ruben*  
**REV. SUPERVISOR**  
**IDCO, BHUBANESWAR**  
Rev. Supervisor  
IDCO, Bhubaneswar

*[Signature]*  
**LAND OFFICER**  
**IDCO, BHUBANESWAR**  
Land Officer  
IDCO, Bhubaneswar

*[Signature]*  
Head Clerk Cum-P.I.O.  
Office of the Tahasildar  
Shamakhunta

*[Signature]*



OFFICE OF THE REVENUE INSPECTOR, BALIDIHA

No. 109 Dt. 24/06 / 2024

To  
Tahasildar Shamakhunta

Sub: Feasibility report of plot No.138, Area Ac. 93.28 dec. of Vill: Laxmiposi for lease in favour of IDCO, Bhubaneswar.

Ref: Your office Memo No. 971 dt. 13/06/2024 of Office of the Tahasildar, Shamakhunta

Sir,

With reference to the letter on the subject cited above, I have proceeded to the village Laxmiposi with Revenue Supervisor, Shamakhunta and conducted field enquiry on the proposed plot. The joint enquiry report is submitted hereunder:

- i. The proposed land is recorded in the Abad Ajogya Anabadi khata of village Laxmiposi under khata No.123, Plot No. 138 measuring an area Ac. 93.28 dec. However, Hal Kissam of the plot is not mentioned in ROR available in R.I. office/ Tahasil Office, hence may be obtained from Settlement / Consolidation office.
- ii. The proposed land is present almost middle of Laxmiposi village and cover approximately 1/4<sup>th</sup> area of the village and lay North-South at the left-hand side of the road from Rangamatia to Lulung.
- iii. The proposed plot is full of mound with a maximum height of approximately 50 ft from the ground level and averaging about 30 ft all over the plot. Hence, huge amount of minor minerals like stone and murom are preserved in the proposed land.
- iv. The proposed land is covered with dense forest contain old Sal trees and other large trees.
- v. Being adjacent to the Similipal Tiger Reserve (STR) and with dense forest the land is resident of wild animals.
- vi. Local enquiry reveals that the villagers collect different forest produces from this forest for livelihood.
- vii. The farthest point of the proposed land is within 700 meters from the boundary of Similipal Tiger Reserve, hence it is coming under Eco Sensitive Zone.

This is submitted for your kind information and necessary action.

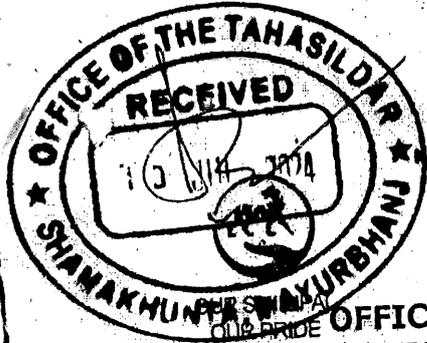
Yours faithfully

  
Head Clerk Cum-P.I.O.  
Office of the Tahasildar  
Shamakhunta

  
24/06/2024  
Revenue Supervisor

  
24/06/24  
Revenue Inspector, Balidiha





ଅମଳ ଶିମିଠପାଳ  
ଅମଳ ଭବ୍  
OFFICE OF THE DIVISIONAL FOREST OFFICER,  
BARIPADA FOREST DIVISION, BARIPADA, MAYURBHANJ, ODISHA  
Telephone no. 06792-252613, 252622 and Fax 255770, e-mail: dfo.baripada@odisha.gov.in

Letter No. 5898/4F Dt. 12.7.24

630  
Dt. -15/07/24

To

The Tahasildar,  
Shamakhunta Tahasil

Sub:-

Submission of DLC status in respect of Shamakhunta Tahasil.

Ref:-

Your office letter No. 982 date 19.06.2024

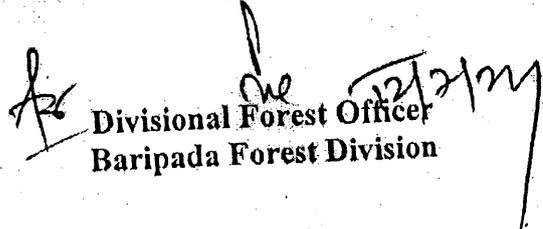
Sir,

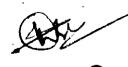
With reference to the letter on the subject cited, it is to inform you that the following land schedule was verified with reference to the DLC data base available in this office and it is found that following plot is not listed in the DLC. However, you are requested to verify the Sabik and Hall Kisam of the said land before handing over the same.

LAND SCHEDULE

Sl No	Mouza, PS- No	Khata No	Plot No	Area (in ac)
1	Baripada, PS No-07	123 (Abad Ajagya Anabadi)	138	Ac.93.28dec
			79	Ac.15.58dec

Yours faithfully

  
Divisional Forest Officer  
Baripada Forest Division

  
Head Clerk Cum-P.I.O.  
Office of the Tahasildar  
Shamakhunta





RP

**MAYURBHANJ DISTRICT OFFICE: BARIPADA**

Letter No. 377 /DRR. Dt. 05/07/2024 //

To

The Tahasildar Shamakhunta.

Sub: - Regarding Sabik -Hal co-relation of the land .

Ref:- Your office letter No. 983 dtd. 19.06.2024.

Sir,

With reference to the letter on the subject cited above, I am to enclose herewith the Sabik- Hal co-relation information of Mouza- Laxmiposi P.S-Baripada No-07 khata No-123(Abad Ajagya Anabadi) as prepared by Sri Saroj kumar Singh, Consolidation Amin.

This is for favour of your information & necessary action.

Encl: As above (1 Sheet)

Yours faithfully,

  
Superintendent of Land Record  
Collectorate, Mayurbhanj.

  
Head Clerk Cum-P.I.O.  
Office of the Tahasildar  
Shamakhunta



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ಶಿವಮೊಗ್ಗ ಜಿಲ್ಲಾ  
ಇಲಾಖೆ

Head Clerk Cum-P.I.O.

Record Room  
Collectorate, Barripada

ಶಿವಮೊಗ್ಗ ಜಿಲ್ಲಾ



OUR SIMILIPAL  
OUR PRIDE

ଓଡ଼ିଶା ରାଜ୍ୟ  
ଅଫିସ୍ ଅଫ୍ ଦି ଡିଭିସନାଲ ଫୋରଷ୍ଟ ଅଫିସର  
**OFFICE OF THE DIVISIONAL FOREST OFFICER**  
**BARIPADA FOREST DIVISION, BARIPADA, MAYURBHANJ, ODISHA**  
Telephone no. 06792-252613, 252622 and Fax 255770, e-mail: dfo.baripada@odisha.gov.in

Letter No 1458 /4Fdt 24/2/25

To

The Tahasildar Samakhunta,  
Tahasil

Sub:-

Submission of report whether the proposed land coming within Eco-sensitive Zone of Similipal Tiger Reserve and Baldiha Reserve Forest.

Ref:-

Your office letter No. 328 dt.12.02.2025.

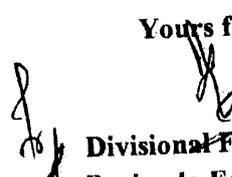
Sir,

With reference to the subject cited above, the aerial distance from the Eco Sensitive Zone of Similipal Tiger Reserve and Baldiha Reserve Forest is given below.

Khata No	Plot No.	Kissam	Village/ Mouza	Tahasil	Geo co-ordinate of the site	Distance from ESZ of Similipal Tiger Reserve	Baldiha RF
123	138	Pahada	Laxmiposi	Shamakhunta	N 21.942404 E86.606311	0 meter	680meter

It is also mentioned here that the said land having Khata No. and Plot No is coming within the Eco- Sensitive Zone of Similipal Tiger Reserve and Baldiha Reserve Forest.

Yours faithfully

  
24/02/2025  
Divisional Forest Officer  
Baripada Forest Division

Head Clerk Cum-P.I.O.  
Office of the Tahasildar  
Shamakhunta

